

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 19

Dated Guwahati, the 2nd April, 2025

This is for the information of all concerned that henceforth copies of pages, documents, etc., which are annexed with any petition filed by the parties should be legible and easily readable. The Filing Section shall not accept any petition which is accompanied with illegible or unreadable pages, documents, etc.

This Order will come into force with immediate effect.

By Order,

Sd/-Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.III-40/2019/1322-1345/G, Dated: 2nd April, 2025

Copy to:

- 1) The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh.
- 2) The Registrar (Admn./ Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 4) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The Secretary, Gauhati High Court Legal Service Committee, Guwahati.
- 6) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 7) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 8) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 9) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 11) The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
- 12) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 13) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 14) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 15) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 17) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 18) The Court Manager, Gauhati High Court, Guwahati.
- 19) The Admn. Officer (J) Filing Section, Gauhati High Court, Guwahati for necessary action.
- 20) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 21) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 22) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
- 23) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 24) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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2/4/2025